NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA(CAA)No.19/Chd/Hry/2017

In the matter of:

Jak Builders Pvt.Ltd. ...Petitioner/Transferor Company

And

Jaya Infra Pvt.Ltd. ...Petitioner/Transferee Company

Present: Mr. Sanjeev Kumar, Advocate for petitioner-companies.

Learned counsel for petitioner seeks adjournment to file original affidavits for which only photocopies have been annexed in the original record and also to complete the paper book in respect of other two sets of the paper book which are incomplete.

List the matter on 08.01.2018 and the compliance be made at least 10 days before the date fixed.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

December 04, 2017